

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 102
CP No. 422/2016

IN THE MATTER OF:

Bank of Baroda

.... Applicant / petitioner

Vs

Metaphor Exports Pvt. Ltd.

.... Respondent

Under Section 433(e) and 434, 439, CIRP

Order delivered on 31.03.2021

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. KAPAL KUMAR VOHRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioners : -

ORDER

None is present.

List this matter on 28.04.2021.

-sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

-sd-

(K.K. VOHRA)
MEMBER (TECHNICAL)

31.03.2021
Aarti Makker